

HR-11011/1/2021-HR-FSSAI/1161

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(मानव संसाधन विभाग)

एफडीए भवन, कोटला रोड, नई दिल्ली - 110 002

ईमेल आईडी : estt@fssai.gov.in

संपर्क संख्या : 011 2323 1679

Dated: 21.05.2024

Office Order No. 158/2024

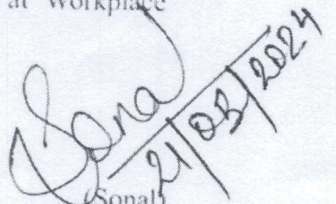
In reference to office order no. 399/2023 dated 29.09.2023 wherein the competent authority has nominated the members of the Internal Complaints Committee in terms of Section 4(1) of The Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013.

2. One of the committee members, Ms Nimanshi, Manager has been transferred from this office. Therefore, the competent authority has nominated Ms. Smita Singh, Assistant Director (Legal) to replace Ms. Nimanshi, Manager as a new member of this Internal Complaints Committee.

3. The reconstituted Internal Complaints Committee is as under:-

Sno	Name of the officer	Designation	With effect from
01	Ms Sweety Behera, Director	Presiding Officer	20-12-2022
02	Sh. Nilesh Kumar Ojha, Deputy Director	Member	29-09-2023
03	Ms. Smita Singh, Assistant Director	Member	21-05-2024
04	Ms. Hazel Siromani	Member	29-09-2023

4. It is stated that the Presiding Officer and every Member of the ICC shall hold office for such period, not exceeding three years, from the date of their nomination. The ICC shall function as per the broad guidelines prescribed in the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013.


(Sonal)
Administrative Officer

To

1. Presiding Officer and Members of the Internal Complaints Committee.
2. All Divisional Heads/ Directors, FSSAI, HQ... with a request to bring this constitution of the Internal Complaints Committee to notice of their subordinates.
3. Under Secretary (FW), Ministry of Health and Family Welfare, Nirman Bhawan, New Delhi.
4. All Section/Notice Board
5. IT Division – for uploading in e-office and website both

Copy for information to:

